



**GOVERNMENT OF JAMMU AND KASHMIR**  
**Department of Law, Justice and Parliamentary Affairs.**  
(Judicial Administration Section) **Civil Secretariat,**  
Jammu/ **Srinagar.**

**Subject:- Allocation of Departments.**

**GOVERNMENT ORDER NO:- 5385-LD(A) OF 2017**  
**DATED :- 27-10-2017**

- I. In partial modification to Government Order No. 5379-LD(A) of 2017 dated 27.10.2017, it is hereby ordered that the litigation work in Kashmir Wing of the High Court shall stand re-distributed as under:-

| S.No | Name and designation of Law Officer            | Departments allotted                                                                       |
|------|------------------------------------------------|--------------------------------------------------------------------------------------------|
| 1.   | Mehraj Ud Din Bhat,<br>Deputy Advocate General | Urban Local Bodies, UEED,<br>JKTDC.<br>In addition to the departments<br>already allotted. |

- II. In partial modification to Government Order No. 5380-LD(A) of 2017 dated 27.10.2017, it is hereby ordered that the litigation work in Jammu Wing of the High Court shall stand re-distributed as under:-

| S.No | Name and designation of Law Officer | Departments allotted                                                                                                      |
|------|-------------------------------------|---------------------------------------------------------------------------------------------------------------------------|
| 2.   | Amit Chopra,<br>Government Advocate | Youth Services and Sports,<br>Technical Education, Department<br>of Culture, JK Academy of Art,<br>Culture and Languages. |

By Order of the Government of Jammu and Kashmir.

**Sd/-**  
(Abdul Majid Bhat)  
**Secretary to Government,**

No. LD(A)2016/35-I  
Copy to the :-

Dated 27-10-2017.

1. Ld. Advocate General , J&K Srinagar.
2. Director General of Police, J&K, Srinagar.
3. Principal Secretary to Hon'ble Chief Minister.

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4. All Principal Secretaries to Government.
5. All Commissioner/ Secretaries to Government.
6. Registrar General, J&K High Court, Srinagar.
7. Principal Secretary to the Hon'ble Chief Justice, J&K Srinagar.
8. Director Litigation, Jammu/ Srinagar.
9. All officers of the Department of Law, Justice and P. A.
10. Director Information, J&K Srinagar
11. All concerned Law Officers for information.
12. Pvt. Secretary to the Hon'ble Minister for Law and Justice.
13. In-charge Web-site of Department.
14. Government order.

*Achal Sethi*

(Achal Sethi)

**Special Secretary to Government.**

*A/S*  
*29-10-2017*